

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.316
CAA-73(ND)/2022

IN THE MATTER OF:

M/s. Knauf Gypsum India Pvt Ltd. AND USG India Pvt Ltd

.....APPLICANT/PETITIONER

SECTION
U/s 230/232

Order delivered on 02.11.2022

CORAM:
DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

JUSTICE TELAPROLU RAJANI
MEMBER (JUDICIAL)

PRESENT:

For the Applicant : Mr. Rajeev Kumar, Adv
For the OL : Ms. Hemlata Rawat
For the RD : Adv. Priyadarshini Dewan and Adv. Swechcha Mishra .

ORDER

It is seen that RD and OL have filed their reports. However, it is seen that report of Income Tax Department is not available. Counsel for Income Tax Department is given last chance to file its report within a week, failing which, matter will be proceeded in the absence of their report.

List on 29.11.2022.



(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)



(JUSTICE TELAPROLU RAJANI)
MEMBER (JUDICIAL)

Surjit